

**FORM A**  
**PUBLIC ANNOUNCEMENT**

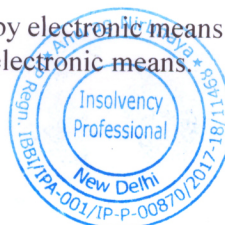
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF KANNELITE FACILITY MANAGEMENT SERVICES PRIVATE LIMITED**

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                                                                                |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | <b>Kannelite Facility Management Services Private Limited</b>                                                                                                                                                                  |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 24 <sup>th</sup> February, 2009                                                                                                                                                                                                |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | Ministry of Corporate Affairs, ROC- Uttarakhand                                                                                                                                                                                |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U74140UR2009PTC032787                                                                                                                                                                                                          |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | <b>Registered Office Address as per the MCA Records:</b><br>226 Indira Nagar P.O. New Forest Dehradun UR 248006                                                                                                                |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | 6 <sup>th</sup> January, 2021                                                                                                                                                                                                  |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 4 <sup>th</sup> July, 2021                                                                                                                                                                                                     |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | <b>Name:</b> Anurag Nirbhaya<br><b>Reg No:</b> IBBI/IPA-001/IP-P00870/2017-2018/11468                                                                                                                                          |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | <b>Address:</b> 204, Sagar Plaza, Plot No. 19, District Centre, Laxmi Nagar, New Delhi, National Capital Territory of Delhi, 110092<br><b>Email Id:</b> <a href="mailto:anurag@canirbhaya.com">anurag@canirbhaya.com</a>       |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | <b>Address:</b> 204, Sagar Plaza, Plot No. 19, District Centre, Laxmi Nagar, New Delhi, National Capital Territory of Delhi, 110092<br><b>Email Id:</b> <a href="mailto:cirp.kannelite@gmail.com">cirp.kannelite@gmail.com</a> |
| 11.                  | Last date for submission of claims                                                                                                    | 20 <sup>th</sup> January, 2021                                                                                                                                                                                                 |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | NA                                                                                                                                                                                                                             |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | NA                                                                                                                                                                                                                             |
| 14.                  | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | a. <b>Web link:</b> <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br><b>Physical Address:</b> same as above in point no. 10<br>b. NA                                                     |

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench has ordered the commencement of a corporate insolvency resolution process of the M/s Kannelite Facility Management Services Private Limited on 6th January, 2021.

The creditors of M/s Kannelite Facility Management Services Private Limited, are hereby called upon to submit their claims with proof on or before 20th January, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.



*Anurag Nirbhaya*

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**



Date: 08.01.2021  
Place: New Delhi

Anurag Nirbhaya  
Interim Resolution Professional  
In the matter of Kannelite Facility Management Services Private Limited  
Regn. No.: IBBI/PA-001/IP-P00870/2017-2018/11468  
Reg Add: 204, Sagar Plaza, Plot No. 19 District Centre, Laxmi Nagar, New Delhi,  
National Capital Territory of Delhi-110092  
Reg Email Id: anurag@canirbhaya.com